

DIVISION BENCH  
COURT - I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/55(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>VISTRA ITCL (INDIA) LIMITED VS CANOPY PROJECTS LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

Appearance VC and Physical (hybrid) Mode

Mr. Orijit Chatterjee, Adv. ] For the Financial Creditor  
Ms. Swati Dalmia, Adv.

Mr. Shaunak Mitra, Adv. ] For the Corporate Debtor  
Mr. Prithwish Ray Chowdhury, Adv.  
Mr. Anirban Chatterjee, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. The matter is posted to **19.08.2024**.

**Satyajit Roy**  
Court Officer